

important factors leading to a net transfer of resources from developing countries. Other factors like a fall in net flow of credit to developing countries are also important.

(c) The Government is well aware of the adversities faced by the developing countries in the field of international finance and have been taking up the issue of correcting these imbalances at various international fora.

[Translation]

**Scheme for encouragement to sericulture**

\*236. SHRI MADAN PANDEY : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that in the opinion of sericulture experts, sericulture can prosper in foothills of Himalayas and in Bihar, Kashmir and North-eastern region of India, if suitable steps are taken;

(b) if so, whether Union Government have under consideration any scheme to encourage sericulture in the said areas; and

(c) if so, the outlines thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). Yes, Sir.

(c) The Central Silk Board has formulated a World Bank Project for development of Sericulture in the country with a proposed outlay of Rs. 263 crores. This project, which aims at increasing raw silk production by about 4900 m. tonnes, includes in its coverage the foot hills of the Himalayas, Bihar, Jammu & Kashmir and the North-Eastern region of India. The Central Silk Board has also proposed establishment of a Central Muga Research and Training Institute in Assam and a Central Eri Research and Training Institute in Meghalaya.

[English]

**Rules for export of gems and jewellery**

\*237. SHRI THAMPAN THOMAS : Will the Minister of FINANCE be pleased to state :

(a) whether the Exchange Control Department of the Reserve Bank of India has issued certain rules in regard to export of gems and jewellery applicable only to Jaipur;

(b) if so, the reasons thereof;

(c) whether these rules are applicable to exports of gems and jewellery on all-India basis; and

(d) if not, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : (a) No, Sir.

(b) does not arise.

(c) the Exchange Control Regulations contained in the Exchange Manual are applicable to exports of gem and jewellery on All-India basis;

(d) does not arise.

**State Governments efforts to secure investment by Non-resident Indians**

\*238. SHRI V. S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) whether Union Government are aware that different State Governments have been approaching Non-resident Indians for investment in their respective States;

(b) if so, the names of the State Governments whose representatives visited foreign countries to get Non-resident Indian investments in their States; and

(c) whether Government are considering setting up a separate Ministry at the Centre to deal with N. R. I. Investments and